

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

7
O.A. No.2176 of 1995

New Delhi, dated the 26th August, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Ms. Irina Surin,
D/o Shri C.N.Surin,
28-B, Janakpuri Police Station,
Janakpuri,
New Delhi.

..... APPLICANT

(None appeared)

VERSUS

1. Union of India through
the Secretary,
Govt. of India,
Ministry of Defence,
South Block,
New Delhi.
2. The Director General of
Electrical & Mechanical Engineering,
Master General of Ordnance Branch,
Army Headquarters,
New Delhi.
3. The Commandant,
509, Army Base Workshop,
Gwalior Road,
Agra.

(None appeared) RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

None has appeared for the applicant even on the second call. The applicant was absent even on the previous date, i.e. 6.8.96 also despite the case ^{having been} ~~was~~ called out twice. It appears that the applicant is not interested in pursuing the case and as such the O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

/GK/